(ख) इसके क्या कारण है और सरकार सी पी डब्ल्यू डी के उन अधिकारियों के खिल्फ़फ क्या कार्यवाही कर रही है जिनकी मिल्लीभगत/लापरवाही से ठेकेदार मल्खे का ढेर जहां तहां लगा देते हैं; और

 (ग) सरकार मलबा साफ करवाने के लिए क्या कदम उठा रही है?

शहरी कार्य और राजगार मंत्रलय में राज्य मंत्र (श्री बंडारू दत्तांक्र): जी, हो।

(ख) और (ग) सरकारी काल्वेनियों और अन्य स्थानों से मलबा हटाने का काम एक सतत प्रकिया है। निर्माण कार्य से सृजित मलबे को कार्य समाप्त होने पर या जहां लम्बी अवधि का कार्य होता है वहां समय-समय पर मलवा हटाया जाता है। केन्द्रीय लोक निर्माण विभाग ने सूचित किया है जब कभी सड़कों और पटरियों के किनारे पलवे के ढेर की सूचनी मिलवी है सम्बंधित विभागों/व्यक्तियों को तत्काल मलबा उठाने के लिए अन्रोध किया जाता है।

Alleviation of Urban Poverty in North East Region

4433. SHRI W. ANGOU SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMEN'T be pleased to state:

(a) the different measures for alleviation of poverty in the urban areas of the North-East Region;

(b) whether Government are aware of the fact that the financing banks now working in North-East States are not ready to finance the programme of poverty alleviation and unemployed schemes in the North-East Region specially in Manipur; and

(c) if so, the steps taken up by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): (a)Two Centrally Spensored Schemes, namely Nehru Rojgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP) were being implemented in the urban areas of the country including North-East Region. These two schemes were replaced by a newly launched programme "Swarna Jayanti Shahari Rojgar Yojana (SJSRY)" with effect from 1.12.97. (b) and (c) No specific complaint has been received by this Ministry from any State Government in the North-East Region. However, recently, the Manipur State Government has sent a list of cases pending with Banks for grant of loan under the Scheme of Urban Micro Enterprises (SUME) for the month of March, 98 which has been forwarded to Reserve Bank of India for directing the concerned Banks for consideration and disposal of the same under the Urban Self Employment Programme (USEP) of SJSRY.

Construction of Houses in Urban Areas

4434. SHRI W. ANGOU SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of houses to be constructed in the urban areas of the country; State-wise;

(b) the number of houses to be constructed at the capital city; and

(c) whether the houses are to be constructed mainly for houseless people?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): (a) Housing being a State subject, it is primarily the responsibility of the State Governments to formulate and implement housing schemes for various income groups. However, the targets for EWS and LIG housing are fixed by the Government in consultation with the State Governments. Tentative targets for 1998-99 are given in enclosed Statement (See below)

The National Agenda for Governance envisages construction of 20 lakh additional houses in the country out of which 7 lakh dwelling units would be constructed in urban areas every year for the urban poor. The Statewise, targets given in the enclosed Statement (See below) were discussed in the Housing Ministers Conference held on 8th & 9th June, 98. Some of the States have not yet confirmed acceptance of their targets.

(b) According to Delhi Master Plan construction of 97000 dwelling units per year has been envisaged during 1996-2001.

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(c) The National Agenda for Governance recognises Housing for All as priority area and

lays emphasis on meeting the housing needs of the poor and the deprived.

S. No.	States/UTs	EWS Houses	LIG Houses
I	2	3	. 4
1.	Andhra Pradesh	17000 *	11000
2.	Assam	1084 *	12
3.	Bihar	4200 *	2100
4.	Delhi	0	0
5.	Goa	200 *	150
6.	Gujarat	4000	1300
7.	Haryana	350 *	1000
8.	Himachals Pradesh	262	30
9.	Jammu & Kashmir	700 *	350
10.	Karnataka	5000	0
11.	Kerala	100000 *	2500
12.	Madhya Pradesh	4000	2500
13.	Maharashtra	3000 *	2510
14.	Manipur	750	500
15.	Meghalaya	0 *	. 0
16.	Mizoram	200	220
17.	Orissa	2400	256
18.	Punjab	1000	500
19.	Rajasthan	2000	1000
20.	Sikkim	150	0
21.	Tamil Nadu	2986 *	3169
22.	Tripuca	150 *	100
23.	Uttar Pradesh	14000	1500
24.	West Bengal	4000	250
25.	A.&N. Islands	0	50
26.	Daman & Diu	0 *	0
27.	Pondicherry	1057	250
	Grant Total	168489	31247

Statement-I	
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Last years targets but subject to revision by states/UTs.

Statement-II

National Agenda for Governance-Action Plan on Urban Housing for th Poor

S. No.	Name of the Sates/UTs	Urban Housing Target Proposed on Housing Shortage Basis	Urban Housing Target Agreed
1	2	3	4
1.	Andhra Pradesh	93260	93260
2.	Bihar	38275	38000
3.	Guarat	29769	29769
4.	Haryana	11057	10000
5.	Karnataka	39125	41000
6.	Kerala	29679	24000
7.	Madhya Pradesh	34022	34022

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1	2	3	4
8.	Maharashtra	72190	77420
9.	Orissa	23815	23815
10.	Punjab	15310	5000
11.	Rajasthan	23815	4000
12.	Tamil Nadu	87506	50000
13.	Uttar Pradesh	81452	75000
14.	West Bengal	48481	*
15.	Goa	5851	851
16.	Himachal Pradesh	851	2879
17.	Jansmu & Kashmir	10207	4500
18.	A. & N. Islands	300	*
19.	Chandigarh	2552	400
20.	Daman & Diu	100	*
21.	D & N Haveli	80	*
22.	Delhi	30620	30620
23.	Lakshadweep	106	*
24.	Pondicherry	3402	1189
25.	Assam	13609	13609
26.	Manipur	2552	*
27.	Meghalaya	851	5000
28.	Nagaland	851	*
29.	Sikkim	200	*
30.	Tripura	2552	4755
31.	Arunachal Pradesh	1701	*
32.	Mizoram	851	*
	Total	700000	569089

Central Assistance Under IDSMT Scheme to Maharashtra

4435. MISS SAROJ KHAPARDE: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Government have provided Central assistance to Maharashtra under the scheme of Integrated Development of Small and Medium Towns (IDSMT) during the last three years;

(b) if so, the details thereof, year-wise;

(c) the details of the towns in the State which have been developed or are being developed under IDSMT, and progress thereof, town-wise; and

(d) the name of the towns which are likely to be covered under IDSMT in Maharashtra during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTARAYA): (a) Yes, Sir. (b) During the last three years, total Central assistance amounting to Rs. 1140.99 lakh was released to Government of Maharashtra for implementing the projects approved under IDSMT Scheme as per year-wise details given below:—

Year	Rs. in lakh	
1995-96	378.75	
1996-97	206.01	
1997-98	556.23	
Total	1140.99	

(c) From inception of the Scheme till 31.3.98, 96 towns in Maharashtra have been covered under IDSMT and Central assistance amounting to Rs. 3916.92 lakh released. Upto